

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 19th day of July 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 205/2023 For Condone Delay IA No. 671/2023 For Stay IA No. 670/2023 For Exemption IA No. 672/2023	Sun Paper Ltd. Vs S. Dhanapal, Liquidator, M/s Servalakshmi Paper Ltd.	Ms. Ashwini Vaidialingam	
2	Comp App (AT) (CH) (Ins) No. 206/2023 For Condone Delay IA No. 679/2023 To Dispense with IA No. 680/2023	M/s. Technology Forntiers (India) Pvt. Ltd Rep. By MS Muralidharan Vs Catalyst Trusteeship Ltd.	Mr. MS Muralidharan	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	TA (AT) No. 231/2021 CA (AT) (Ins) No. 373/2020	Employees State Insurance Corporation Vs M/s Golpore IN Services Pvt Ltd	Mr. Saurabh Chadda	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 145/2023 Delay in refiling IA No. 483/2023 For Additional docs IA No. 485/2023	SREI Equipment Finance Limited Vs M/s Raasi Refractories Limited	Mr. Anant Merathia	

5	Comp App (AT) (CH) (Ins) No. 410/2022 For Stay IA No. 1005/2022 Leave to file IA No. 1060/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd. & 2 Ors	Mr. SP Srinivasan	Mr. NP Vijaykumar- R2
6	Comp App (AT) (CH) (Ins) No. 157/2023 For Stay IA No. 522/2023	Future Ventures Private Limited (Erstwhile Paptrade India Private Limited) Vs Prathap Pillai, RP of M/s. Tenny Jose Ltd.	Mr. Pradeep Joy	
7	Comp App (AT) (CH) (Ins) No. 131/2023	M/s Canara Bank & Anr. Vs Mr. Nitin Vishwanath Panchal RP of Galada Power and Telecommunication Ltd.	Mr. ML Ganesh	Mr. VVSN Raju
8	Comp App (AT) (CH) No.51/2022 For Stay IA No. 578/2022 For Additional docs IA No. 148/2023	Uma Packaging and Anr Vs Tirumalaturupati Constructions India Pvt Ltd and 7 Ors	Mr. Y. Suryanarayana	Mr. K.Manivannan R2
9	Comp App (AT) (CH) (Ins) No. 20/2023 Leave to file IA No. 62/2023	K. Gaurav Kumar Vs Ram Charan Company Pvt. Ltd. & 2 Ors	Mr. K Gaurav Kumar	
10	Comp App (AT) (CH) (Ins) No. 163/2023 To dispense with IA No. 533/2023 For Stay IA No. 532/2023 Leave to file IA No. 534/2023	M/S. Shubham Corporation Pvt. Ltd. Vs Mr. Kotoju Vasudeva Rao, IRP Navayuga Infotech Pvt. Ltd. & Anr.	Mr. Sandeep Kumar Ambalavanan	Mr. VVSN Raju- R1
11	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023 To implead IA No. 636/2023 Additional docs. IA No. 673/2023	VMS Industries Limited Vs Mr. S Dhanapal, Liquidator & 2 Ors.	Mr. Nakul Mohta	

12	Comp App (AT) (CH) (Ins) No. 119/2023 For Stay IA No. 408/2023	IFCI Limited Vs Mr. Kondasetty Kumar Dushyantha & 8 Ors.	Mr. MV Kini	Mr. Anant Merathia- R1 Mr. I S. Uppin- R4
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) No.37/2022 For Stay IA No. 409/2022	Shreevelu Builders (P) Ltd & Anr Vs Mr. C. Kathirvel & 5 Ors.	Mr. AV Arun	Mr. AK Mylsamy- R1 & R2 Mr.Y Prakash R3-R6 Ms. Sreepriya Kallarikal- R14, R24
14	Comp App (AT) (CH) (Ins) No.373/2022 For Condone Delay IA No. 875/2022 For Stay IA No. 876/2022 Leave to file IA No. 973/2022	M/s. Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi Resolution Professional of Land Mark Housing Projects Chennai Pvt. Ltd. & Anr	Mr. Praveen Ravichandran	Ms. Jayanthi K Shah
15	Comp App (AT) (CH) No.49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022	Medical Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjan Rajagopalan	Mr. Pawan JabakhR1- R5 Mr. K. Moorthy-R6- R8 Mr. V Mahesh, PCS R9
16	Comp App (AT) (CH) (Ins) No.272/2022 For Stay IA No. 583/2022	Jai Jinendra Enterprises & 7 Ors. Vs. Sanjeevi C & Anr	Mr. Pawan Jabakh	Ms Jayanthi K Shah- RP/R1
17	Comp App (AT) (CH) (Ins) No. 295/2022	Jai Jinendra Enterprises & 7 Ors Vs Sanjeevi C & Anr	Mr. Pawan Jabakh	Ms Jayanthi K Shah- RP/R1 Mr. S Ramesh- R2
18	Comp App (AT) (CH) (Ins) No.156/2021 For Condone Delay IA No. 315/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr.	Mr. K Gaurav Kumar	Mr. J. Manivannan
19	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs. Amit Chandrakant Vaishnav & Anr.	Mr. AS Arvind	Mr. K Gaurav KumarR1 M/s Ramasubramaniam R2

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20	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs. Amit Chandrakant Vaishnav & Anr	Mr. Ramasubramania m Raja	Mr. K Gaurav Kumar, CS- R1 Mr. Arvind AS- R2
21	Comp App (AT) (CH) (Ins) No. 87/2023 For Condone Delay IA No. 310/2023 For Exemption IA No. 309/2023	State Bank of India Vs India Power Corporation Limited	Mr. Edward James	Ms. Deepika Murali
22	Comp App (AT) (CH) (Ins) No. 69/2023 For Urgent Hearing IA No. 252/2023	India Power Corporation Limited Vs State Bank of India	Ms. Deepika Murali	Mr. Edward James
23	Comp App (AT) (CH) (Ins) No.37/2021 For Condone Delay IA No. 611/2021 For Exemption IA No.86/2021 For Stay IA No. 87/2021	Employees Provident Fund Organization Vs Mr. Bhrugesh Amin & 2 Ors	Mr. MS Viswanathan Mr. M Krishna Dath	Mr. Anant Merathia- R1 Mr. Y. Suryanarayana- R2 Ms. Simran Srinivasan- R3
24	Comp App (AT) (CH) (Ins) No. 302/2021 For Stay IA No. 639 & 641/2021 To Dispense With IA No. 640/2021 To Implead IA No. 97, 340 & 622/2022 To Vacate IA No. 92/2022 To Adv. Hg. IA No. 942 & 1052/2022 IA No. 417/2023	Kineta Global Limited Vs IDBI Bank Limited & 8 Ors	P. Wilson Associates	Mr. Varun Srinivasan R1- R6 Mr. J Manivannan R7 Mr. NP. Vijaykumar R8 Mr. Akhil Bhansali R9
25	Comp App (AT) (CH) (Ins) No. 8/2022 To Implead IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors	Mr. J Manivannan	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali- R9
26	Comp App (AT) (CH) (Ins) No. 124/2022 For Stay IA No. 289/2022 For Condone Delay IA No. 290/2022 For Exemption IA No. 291/2022 Status Report IA No. 941/2022	Carissa Inverstments LLC Vs Indu Techzone Pvt Ltd through its RP Mr. Krishna Komaravolu & Ors.	Ms. Ashwini Vaidialingam	Mr. Anirudh Krishnan- R2 Ms. Ramya- R3

27	Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023	Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd. Vs Shri Khabmmettu Sri Vamsi, IRP Deepika Infratech Pvt. Ltd. & Anr.	Mr. K Manivannan	Mr. Rohan Rajasekaran- R1 Mr. Anant Merathia- R2
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Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vnclatchennai5@gmail.com
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